

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-71/2004/3558/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
South Salmara-Mankachar.

Dated Guwahati, the 2<sup>nd</sup> ~~April~~ <sup>May</sup>, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No DJ.SSM-I.3/Esstt/2021-2023/591/E, dated 25.04.2023.

Sir,

With reference to the above, I am directed to inform you that **station leave permission, from the evening of 29.04.2023 till the morning of 02.05.2023**, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

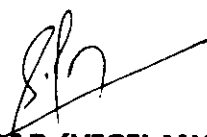
Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-71/2004/3558(A)/A, dated** , 02-05-2023

Copy to:

✓. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
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